

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 11.02.2025**

**COURT OF REGISTRAR**

**(HYBRID MODE)**

**11:30 A.M.**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 866 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Unified Titanium Common Association Through Authorised Representative Vs. Earth Iconic Infrastructures Pvt Ltd. Through Liquidator	Shashank Raghav
<b>2.</b>	I.A. No. 867 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Findoc Finvest Pvt. Ltd. Vs. Surendera Raj Gang & Ors.	Harsh Vardhan Sharma
<b>3.</b>	I.A. No. 868 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Municipal Corporation of Greater Mumbai Vs. Abhay Narayan Manudhane	Ashish Wad
<b>4.</b>	I.A. No. 869 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Municipal Corporation of Greater Mumbai Vs. Abhay Narayan Manudhane	Ashish Wad
<b>5.</b>	I.A. No. 870 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Vandana Garg (RP of Raghuleela Builders Pvt. Ltd.) Vs. Jayesh Natvarlal Sanghrajka (RP of Radius & Deserve Builders LLP)	Aalok Jain

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